

premium of 0.90 for every 0.1 percent increase in the recovery above that level for the sugar season 2008-09.

These measures are meant for encouraging sugarcane farmers to cultivate sugarcane and increase production, in the coming years.

Statement

Production of sugarcane in major States during 2003-04 to 2008-09

<i>Production in lakh tonnes</i>						
State	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09*
Andhra Pradesh	150.70	157.39	176.56	216.92	202.96	166.12
Bihar	42.86	41.12	43.38	59.56	38.54	49.80
Gujarat	126.69	145.70	145.80	156.30	151.90	150.40
Haryana	92.80	80.60	81.80	95.80	88.60	56.88
Karnataka	160.15	142.76	182.67	286.70	26.24	235.05
Madhya Pradesh	18.74	21.48	24.25	28.06	31.80	27.05
Maharashtra	256.68	204.75	388.53	785.68	884.37	508.13
Punjab	66.20	51.70	48.60	60.20	66.90	48.80
Uttarakhand	76.51	64.41	61.34	61.00	76.86	55.55
Tamil Nadu	176.56	233.96	351.07	411.24	380.71	332.83
Uttar Pradesh	1127.54	1187.16	1254.70	1339.49	1246.65	1214.08
ALL INDIA:	2338.62	2370.88	2811.72	3555.20	3481.87	2892.34

*3rd Advance Estimate

Corruption among railway officials

*411. SHRI NAND KISHORE YADAV:

SHRIMATI KUSUM RAI:

Will the Minister of RAILWAYS be pleased to state:

(a) the details of officials of railways against whom cases/complaints of corruption/assets more than their income have been registered/filed particularly officials of the Department of Commercial and Traffic during the last three years till date, zone-wise and division-wise;

(b) details of the action taken by the Ministry in cases which are not sub-judice; and

(c) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (KUMARI MAMATA BANERJEE): (a) to (c) Cases of disproportionate assets in respect of 52 railway officials have been registered during the calendar years 2007, 2008 and 2009 (upto June). Action under major penalty/minor penalty/prosecution has been taken in 18 cases. 20 cases are under investigation and the balance 14 cases were closed as no irregularities were noticed.

Requirement of cotton seeds

*412. SHRI M.V. MYSURA REDDY:

SHRI NANDAMURI HARIKRISHNA:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government has made any assessment of the cotton seed requirement in the country in the coming years;

(b) if so, the details thereof;

(c) whether any assessment has been made as to how many varieties, in terms of quantity, the public sector would supply and how much Bt. and Non-Bt variety of cotton seeds the private sector would supply to the farmers of this country; and

(d) if so, the details thereof?

THE MINISTER OF AGRICULTURE (SHRI SHARAD PAWAR): (a) Yes, Sir.

(b) A requirement of 2,38,224 quintals for 11 major cotton growing States has been assessed for 2010-2011.

(c) and (d) Details are given in the Statement.

Statement

State-wise details of cotton seed requirement in the country for 2010-11

(Quantity in quintals)

Sl. No.	State	Total Cotton Seed Requirement	Public Sector Seed Supply		Private Sector Seed Supply		Remarks
			Non-Bt. Cotton	Bt. Cotton	Non-Bt. Cotton	Bt. Cotton	
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	25295	—	—	770	24525	
2.	Gujarat	60102	29836	—	8766	21500	
3.	Karnataka	27950	23200	—	1300	3450	
4.	Madhya Pradesh	9350	200	—	250	8900	
5.	Maharashtra	59492	3339	2000	7553	46600	
6.	Tamil Nadu	6120	1750	—	3245	1125	